

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/71/2016

NAME OF THE PETITIONER(S) : Gopichand Idandas & 2 others

NAME OF THE RESPONDENT(S) : M/s Heeral Constructions Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kanya
Nithyanandha
for Tmgambak

Counsel for Petitioner



2. Chandramouli Prebaker
(for) R. Venkateswaram

Counsel for Respondent
No. 2



ORDER

Counsel for petitioners present. Counsel for R2 present. Reported that notice sent to R3 returned with acknowledgement "party left". At request of counsel for petitioner, he is directed to serve notice to R3 by way of publication in the principal vernacular language and one in English having wider circulation in the District where the office of the company is situated. Put up on **30.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)